

(b) if so, whether any new measures are being considered to replace the radars; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SONTOSH MOHAN DEV) : (a) With the advent of Electronic Warfare, Electronic Counter Measures (ECM) techniques have been used to degrade the detection and tracking capabilities of a radar. On the other hand, Electronic Counter-Counter Measure (ECCM) techniques have also been evolved and incorporated in radar system design which try to minimise the effect of ECM on radar performance. Both ECM and ECCM techniques are continuously in the process of evolution and it is not correct to state that radar is losing its defensive power in comparison to new equipments.

(b) and (c). All over the world, radars are being used and are not going to be replaced by any new measure.

Drug Addiction in Tribal Areas

2280. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of WELFARE be pleased to state :

(a) whether Government have made any exercise to know the tribal areas in the country which are affected by drug addiction;

(b) if so, the outcome thereof ; and

(c) the steps taken by Government to check the spread of drug addiction among the tribal areas ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : (a) to (c). So far the problem had been surveyed in certain categories of individuals in selected cities and big towns. However State Governments were requested to assess the situation in their respective States and assistance has been offered for conducting surveys and carrying out awareness building and motivation programme as also for providing de-addiction and counselling facilities wherever necessary through voluntary organisa-

tions. These steps would include also the tribal areas.

Fishing Vessels Fishermen Captured by Pakistan and India

2281. SHRI MOHANBHAI PATEL :
SHRI YASHWANT RAO
GADAKH PATIL :
SHRI AMARSINH RATHAWA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of fishing vessels seized and crew members arrested by the maritime security agencies of India and Pakistan during 1986 and 1987;

(b) whether any talks have been held between the two countries to exchange the fishermen arrested by both the countries ; and

(c) if so, the details thereof and the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Since Oct. '86, Indian authorities apprehended 48 Pakistani fishing vessels (including one vessel which sank) alongwith 654 Pakistani fishermen. During this period, Pakistani authorities apprehended 38 Indian fishing vessels with 321 fishermen.

(b) Yes, Sir.

(c) Talks between India and Pakistan were held on this issue from the 28th April to the 1st May, 1987, and again on the 10th and 11th Feb. 1988. During the talks in February, it was agreed that all fishing vessels and crew captured by both countries since the 1st October, 1986 would be released within about 60 days.

[Translation]

Expansion of Kotdwara Unit of Bharat Electronics Ltd.

2282. SHRI HARISH RAWAT : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to chalk out any scheme for the expansion of

Kotdwara unit of the Bharat Electronics Limited ; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) Not for the present.

(b) Does not arise.

Recruitment in Para-Military Forces

2283. SHRI RAJ KUMAR RAI :
SHRI MANVENDRA SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons to be recruited in each para-military force in 1988; and

(b) whether any decision has been taken as to when and where these recruitments would take place and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). Based on the existing and anticipated vacancies in various para-military Forces, the following number of persons are proposed to be recruited during the year, 1988 in each of the Forces.

(1) C.I.S.F.	5403
(2) B.S.F.	17071
(3) C.R.P.F.	14376
(4) I.T.B.P.	1729
(5) Assam Rifles	2580

The recruitment to the posts other than Constables is mainly done by advertisement on all-India basis. Vacancies of Constables are filled up in a phased manner by each Force depending upon its requirement.

Upliftment of SCs/STs in Uttar Pradesh

2284. SHRI RAJ KUMAR RAI :
Will the Minister of WELFARE be pleased to state :

(a) whether Government have taken any steps to bring Schedule Castes and Scheduled Tribes above the poverty line;

(b) if so, the number of Schedule Castes and Scheduled Tribes brought above the poverty line in Uttar Pradesh during the last three years; and

(c) the schemes being implemented for the upliftment of Schedule Castes and Schedule Tribes in Uttar Pradesh ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : (a) Yes, Sir.

(b) 12,40,043 Schedule Caste families and 12,221 Scheduled Tribe families were assisted during the years 1984-85, 1985-86 and 1986-87.

(c) A statement is given below.

Statement

Regarding Upliftment of Scheduled Castes/ Scheduled Tribes in Uttar Pradesh

The schemes of development for Scheduled Castes being implemented by the Government of Uttar Pradesh include the following :

1. Agriculture and Allied activities.
2. Rural Development
 - Integrated Rural Development Programme (IRDP)
 - Drought Prone Area Programme (DPAP)
 - Integrated Rural Employment Programme (IREP)
 - National Rural Employment Programme (NREP) and Land Reforms
 - Community Development and Panchayat
3. Minor Irrigation
 - Command Area Development (CAD)
4. Energy—Electrification of Scheduled Castes basties